

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL No. 203 of 2016

Dated: 23rd August, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Indian Wind Power Association (IWPA) ...Appellant(s)

Vs.

Eastern Power Distribution Co. of Andhra Pradesh Ltd. & Anr. ...Respondent(s)

**Counsel for the Appellant(s) : Mr. Vishal Gupta
Mr. Kumar Mihir**

ORDER

Issue notice to the Respondents returnable on 29.09.2016. Dasti, in addition, is permitted.

List the matter on **29.09.2016.**

**(I.J. Kapoor)
Technical Member
ts/dk**

**(Justice Ranjana P. Desai)
Chairperson**